

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.37/(MAH)/2014
CA No. 206/2014

CORAM:

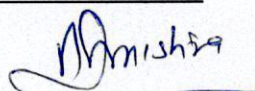
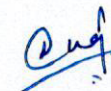
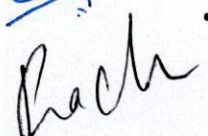
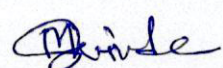
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2016

NAME OF THE PARTIES: Shama Jaorawala

V/s.
M/s. Star Plasto Mould Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Arun Mishra	Adv. for Petitioner	
2	NIRAJ SHAH	1/b Low Chamber of Siddharth Murarka	
3	Rachin Disha	Respondent No. 2 Adwaya Legal Senior Associate	
4	Mehesh Shinde	Self R 485	

ORDER

C.A. No.206/2014 in C.P. NO. 37/397,398/CLB/MB/2014

1. Ld. Counsel for both sides are present.
2. At the request of the Respondent and with the consent of the Petitioner, matter is now listed for hearing on **12th January, 2017**. Communicated to both the sides.

Dated 13.12.2016

sd/-

Shri M.K. Shrawat
Member (Legal)